

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 15th February, 2018

Time : 10.30 A.M.

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 61/2017(CZ) (M.A.No.352/17) (M.A.No.402/17) (M.A.No.479/17)	Kamal Patel Vs The Union of India & Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv.	
FOR ADMISSION				
2.	Appeal No. 08/2018(CZ)	Amit Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	
AFTER NOTICE				
3.	Original Application No. 04/2018(CZ)	Rajesh Rangari Vs. Union of India & Ors	Mr. Prashant Sthapak, Adv.	
FOR COMPLETION OF PLEADING				
4.	Original Application No. 144/2017(CZ)	Ram Hari Pandey Vs The Collector of Bhind & 2 Ors.	Mr. Sohit Mishra, Adv.	
5.	Original Application No. 75/2017(CZ)	Rahul Bairagi Vs State of M.P. & Anr.	Ms. Anamika Kumar, Adv. Mr. Sachin K. Verma, Adv.	
FOR HEARING				
6.	Original Application No. 128/2017(CZ)(THC) (W.P.No.7089/15)	Suvidha Seva Sansthan Vs State of MP & Ors.	Mr. B.K.Vaishya, Adv. for Petitioner	

Note : No Hon'ble Members is posted in this bench. The Cases listed on 15-02-2018 shall be adjourned to 27-03-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in